NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/655/(IB)/2017

NAME OF THE PETITIONER(S)

: SKR WIND ENERGY LLP

NAME OF THE RESPONDENT(S)

: SUBBURAJ SPINNING MILLS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Dt. K. S. Ravichandran, PCS
S. Marjula Don', Adv
For Respondent
Smarn
Smarn
Toma 1/2
For Respondent

Edward Jame 1/2 Crys Amand may Ida

ORDER

Counsel for Applicant present. Representative for Respondent present. Counsel for the Applicant has filed rejoinder; copy of which is given to the other side. Matter is posted for arguments. Put up on 15.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

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